

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &
IA NO. 541 OF 2016**

Dated: 23rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Maharashtra Eastern Grid Power Transmission Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Saahil Kaul
Mr. Sandeep P.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **16.05.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**